

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Civil Miscellaneous Appellate Jurisdiction)

M.A. No. 479 of 2018

.....
The Divisional Manager, The New India Assurance Co. Ltd. Appellant
Versus

Purni Devi & Ors. Respondents

With
M.A. No. 169 of 2019

.....
Purni Devi & Ors. Appellants

Versus

The Divisional Manager, The New India Assurance Co. Ltd. & Anr.
..... Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

For the Appellant : Mr. G.C. Jha, Advocate
For the Respondents :

05/Dated: 05/04/2021.

Learned counsel for the appellant, Mr. G.C. Jha in M.A. No.479 of 2018 has submitted that claimants have also preferred an appeal for enhancement of the award vide M.A. No.169 of 2019, as such, both the appeals may be heard together on 19.04.2021.

Considering the same, put up these cases on 19.04.2021.

In the meantime, parties are directed to exchange their pleadings.

(Kailash Prasad Deo, J.)

R.S.